

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 10.30 AM

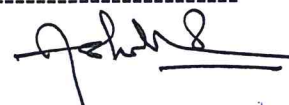
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/2/2017  
NAME OF THE PETITIONER(S) : Ashok Kumar Kanodia & 2 others  
NAME OF THE RESPONDENT(S) : M/s Raghav Industries Limited & 2 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

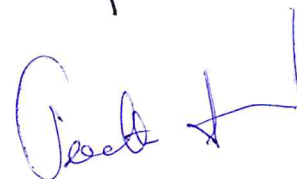
1. R. VIDHAA SHANKAR  
R. ASHOK KUMAR

Counsel for Respondents



2. S. R. RAJAGOPAL  
ROHAN RAJASEKARAN  
PREETHI. S. ARASU

Counsel for Petitioners



**ORDER**

Counsel representing both the parties are present. Counsel for respondents prayed time for filing counter in the main CP and the CA. Time extended at request finally. Put up on 15.06.2017 at 10.30 A.M.

B.C.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)